GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 272 ANSWERED ON 22/07/2025

GENERATION OF PERSON-DAYS UNDER MGNREGS IN TAMIL NADU

272. DR. T SUMATHY ALIAS THAMIZHACHI THANGAPANDIAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details and number of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) person-days generated in Tamil Nadu during the last three years;
- (b) whether there are any budgetary shortfalls or pending wage payments, if so, the details thereof;
- (c) whether it is a fact that the Pradhan MantriAwasYojana (PMAY) allocations for rural Tamil Nadu have been reduced or delayed, if so, the details thereof;
- (d) the action taken by the Government to address inter-State disparity in rural road development, especially in the southern districts of Tamil Nadu; and
- (e) whether the Government has adopted the Tamil Nadu model for participatory rural planning and share best practices nationally, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI KAMLESH PASWAN)

(a): Details of person-days generated in Tamil Nadu State under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) during the last three financial year is given below:

Financial Year	2024-25	2023-24	2022-23
Person-days generated in Tamil Nadu [In	3061.11	4087.02	3346.53
Lakhs]			

(as per NREGASoft)

(b): Mahatma Gandhi NREGS is a demand-driven wage employment Scheme. Fund release to States/UTs is a continuous process and the Central Government is committed to making funds available to States/UTs for the implementation of the Scheme as per the demand for work on the ground.

Under Mahatma Gandhi NREGS, the Ministry releases funds to the States/UTs periodically in two tranches, with each tranche consisting of one or more instalments. The releases are made keeping in view the "agreed to" Labour Budget, demand for works, opening balance, pace of fund utilization, pending liabilities, overall performance, and subject to timely submission of proposals with relevant documents by the States/UTs.

For the financial year 2024-25, budget allocation of ₹86,000 crore has been made for Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS), which was the highest ever allocation for scheme at the Budget Estimate (BE) stage since inception. In the financial year 2025-26, the Government has retained this allocation at ₹86,000 crore, ensuring continued support for rural employment.

In the current financial year 2025-26, so far, funds amounting to over 44,000 Crore (As on 18.07.2025) have been released including the complete pending wage liability of the previous year.

Here it is also submitted that keeping in view demand driven nature of the Scheme Ministry of Rural Development closely monitors demand for employment at ground level and seeks additional funds from the Ministry of Finance as and when required.

(c): No. As per the guidelines of the Pradhan MantriAwaasYojana-Gramin (PMAY-G), at the onset of the Financial Year, the Annual Financial Allocation would be decided for each State/UT on the basis of previous year's performances, houses pending for completion and utilization of available funds & targets allocated in the current year. Under (PMAY-G), the Ministry releases Central Share of funds directly to State/UT considering them as a single unit. Further disbursal of funds as installments of assistance to the

beneficiaries is done by the State. Since inception (2016-17) Rs 5376.66 crore has been released to the State of Tamil Nadu. For the current FY i.e. 2025-26 Rs 1047.35 crore has been allocated to the Tamil Nadu State. The Ministry could not release funds to the state due to slow progress on utilization of the funds made available to the state.

- (d): Under the Pradhan Mantri Gram SadakYojana (PMGSY)- III, 7375km length of roads has been allocated to the State of Tamil Nadu and the entire length has been sanctioned. The timeline for the completion of ongoing PMGSY III projects is March, 2026. Under PMGSY III, candidate roads are prioritized by the States based on its calculated utility value, population served by the roads and Pavement Condition Index. Several roads have been sanctioned under PMGSY III in the southern districts of Tamil Nadu. The district-wise status of PMGSY III roads in the State of Tamil Nadu is available at Programme website www.omms.nic.in > Progress Monitoring > State Abstract Report.
- (e): Mahatma Gandhi NREGS is a demand driven wage employment scheme with bottom up planning. The works are identified, approved and prioritized out of shelf of work by the Gram Panchayat, recommended by Gram Sabha in each State/UT as per the provision of the Mahatma Gandhi National Rural Employment Guarantee Act. Accordingly, the works are approved and taken up by Panchayat as per the demand. The planning of works is done as per the estimated person days to be generated for the works in a financial year at the time of assessment of Labour Budget.
